

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)

ORDER

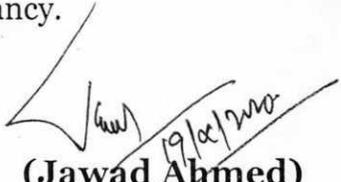
No.: 486

Dated: 19.10.2020

Consequent upon the promotions of two Section Officers as Chief Administrative Officers in the pay Level-8 (47600-151100) in Kashmir division, vide order No. 483 dated 19.10.2020, the following transfers and postings of these newly promoted Chief Administrative Officers and Section Officers are made in the interest of administration:

9. Shri Ghulam Nabi Najar, Section Officer, PDJ Court, Anantnag upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of Principal District & Sessions Judge, Kupwara.
10. Shri Mohammad Maqbool Sheikh, Section Officer, PDJ Court, Pulwama upon his promotion as Chief Administrative Officer is transferred and posted as such in the Court of PDJ, Kargil.
11. Shri Shadi Lal Pandith, Section Officer, J&K One Man Forest Authority, Srinagar, who has opted to forgo his promotion as Chief Administrative Officer, shall continue to work as Section Officer (Reader) at his present place of posting.
12. Ms Khatoon Didi, Section Officer, PDJ Court, Leh, who has opted to forgo her promotion to the post of Chief Administrative Officer, shall continue to work as Section officer at his present place of posting.
13. Shri Zahoor Ahmad Bhat, Head Assistant, MACT, Srinagar, under transfer upon promotion as Section Officer to the Court of PDJ, Leh is posted as Section Officer in the Court of PDJ, Anantnag against the available vacancy.
14. Shri Abdul Rehman Mir, Head Assistant, Judge Small Causes Court, Srinagar under transfer upon promotion as Section Officer to the Court of J&K, One Man Forest Authority, Srinagar is posted as Section Officer in the Court of Principal District & Sessions Judge, Pulwama against the available vacancy.

(By order)

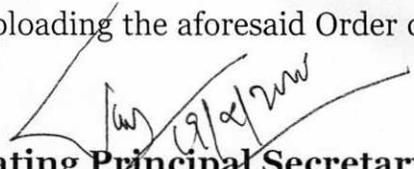

(Jawad Ahmed)

**Officiating Principal Secretary to
Hon'ble the Chief Justice**

No.: 489-95/PSy Dated: 19-10-2020

Copy to the:

- 01 Registrar General, High Court of J&K at Srinagar.
- 02 Registrar Vigilance, High Court of J&K at Srinagar.
- 03 Registrar Rules, High Court of J&K at Srinagar.
- 04 Principal District & Sessions Judges, Srinagar/Anantnag/Kargil/Kupwara/Leh/Pulwama/ for information and necessary action. They are requested to circulate copy of this order to all the concerned Presiding Officers in their districts.
- 05 P. O. J&K, One Man foresr Aothority, Srinagar for information & n/a.
06. Order File.
07. Incharge, NIC, High Court wing, Srinagar for uploading the aforesaid Order on the High Court website.


**Officiating Principal Secretary to
Hon'ble the Chief Justice**